

Annexure 3

Name of the corporate Debtor:
Think and Learn Private Limited

Date of Commencement of CIRP: 16-07-2024

List of creditors as on: 30-08-2024

List of Operational Creditors (Government dues)

(Amount in INR)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	whether related party	% of voting share in CoC						
1	CBIC, Department Of Revenue, Ministry Of Finance, Government Of India			1,57,09,74,969		Statutory Dues									1,57,09,74,969	
2	Commercial Tax Department (Commercial Tax Officer, Audit-4.1 DVO-4) Koramangla Karnataka			1,84,87,24,424		Statutory Dues									1,84,87,24,424	
3	Commercial Tax Department (Deputy Commissioner of Commercial Taxes, Audit-4.8, DVO-4), Bengaluru			5,06,41,02,090		Statutory Dues									5,06,41,02,090	
	Total			8,48,38,01,483	-		-	-		0%	-	-	-		8,48,38,01,483	

Note 1 : Claims submitted to IRP/RP are verified as per supporting documents submitted and are subject to reconciliation with complete/correct books of accounts/records of the Corporate Debtor yet to be provided by Erstwhile management to IRP/RP